

DIVISION BENCH

ITEM NO.110

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.103/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MASSIAR INFRATECH PRIVATE LIMITED
UNDER SECTION	10 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Sushmita Mukherjee, Adv. : *For Corporate Applicant*

Sh. Sunil Kumar Singh, Adv. : *For the Financial Creditor(s)*
(nos.297, 298, 306, 326, 328, 337, 348 & 377)

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Corporate Applicant seeks and is granted two weeks time to file the rejoinder in response to reply filed on behalf of some of the creditors, with an advance copy to be supplied to the other side.
- 2.** Let the reply/ response if any, be also filed by the remaining creditors on or before the next date of hearing by serving an advance copy to the other side.
- 3.** The matter is adjourned for further hearing on 6th August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

3rd July, 2024

*Kavya Prakash Srivastava
(Stenographer)*